

ITEM NO.33

COURT NO.2

SECTION X

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s).268/2022

**CENTRAL ADMINISTRATIVE TRIBUNAL  
 (PRINCIPAL BENCH) BAR ASSOCIATION**

Petitioner(s)

**VERSUS**

**UNION OF INDIA & ORS.**

Respondent(s)

**(FOR ADMISSION and IA No.55977/2022-GRANT OF INTERIM RELIEF)**

**WITH**

**W.P.(C) No. 302/2022 (X)**

**(WITH IA No. 71502/2022 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES, IA No. 63177/2022 - STAY APPLICATION)**

**Date : 03-11-2022 These petitions were called on for hearing today.**

**CORAM :**

**HON'BLE DR. JUSTICE D.Y. CHANDRACHUD**

**HON'BLE MS. JUSTICE HIMA KOHLI**

**For Petitioner(s)** Mr. Abhaya K. Behera, Sr. Adv.  
 Ms. Amita Singh Kalkal, AOR  
 Mr. Devvrat Pradhan, Adv.

Mr. Abhaya K. Behera, Sr. Adv.  
 Mr. V. K. Verma, AOR  
 Mr. Tarun Verma, Adv.  
 Mr. Rajat Srivastava, Adv.

**For Respondent(s)** Mr. Balbir Singh, ASG  
 Mr. Mukesh Kumar Maroria, AOR  
 Mr. Ankur Talwar, Adv.  
 Mr. Rajat Nair, Adv.  
 Ms. Chinmayee Chandra, Adv.  
 Mr. Siddhant Kohli, Adv.  
 Mr. Arvind Kumar Sharma, AOR

Mr. Abid Ali Beeran P, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 List the petitions on 7 December 2022.
- 2 Interim order dated 13 May 2022 to continue till the next date of listing.

**(SANJAY KUMAR-I)  
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**